

[Shri S. Kandappan]

the result that Members who do not understand Hindi are put to some difficulty while wanting to refer to some important discussion that took place in the House because they have to take both the original and the translated versions and find out the passages.

There is also another curious thing. After the facility of simultaneous translation that has been provided in the House, it is not uncommon for Minister, and even Members while speaking to suddenly switch on from English to Hindi. So even with regard to a particular speech made by a particular Member, if we want to make any reference to it, we have to take the two volumes and we have to find the relevant pages and trace out the lines. It is a very cumbersome and a very difficult process. Of course, I concede,—there cannot be two opinions on that—that as far as the authorised version is concerned, we cannot tamper with it though, I think, there is a lacuna in that because you have now permitted us, rightly, to deliver speeches in our national languages which are tape-recorded and then translated into English. That is taken as the authorised version. But that depends upon the competence of the translators and, I hope, they are competent persons.

With regard to the translated versions, I feel that it would be very convenient and helpful if they are made only in English and English only. Those Members who prefer to have it in Hindi may be supplied with Hindi translation. Those who do not understand Hindi and who understand only English may be supplied, along with the original version, the translated version containing the translation of speeches made in Hindi into English. You can supply us a complete version of speeches in English. That is my only submission.

I was given to understand that it will involve some extra expenditure and all that. I find, in all the publications supplied to us from the Publications counter here and the papers

sent to us, there are double languages, English and Hindi, printed. In all the papers, there is a tendency to print Hindi and English side by side. Perhaps, it is presumed or assumed that by inter-mixing Hindi and English in the publications circulated to us, there will be an incentive for us to learn Hindi. If that is the assumption, I think, that is a misplaced and a wrong assumption. It rather creates an anti-Hindi feeling.

Shri Chandra Jeet Yadav (Azamgarh): Where is the question of creating anti-Hindi feeling in that?

Shri S. Kandappan: By having the version in English and in Hindi separately, we will be saving paper, printing and considerable labour. That is my submission.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, भाषा के सम्बन्ध में आप पार्टी लीडर्स की जो मीटिंग करने जा रहे हैं, माननीय सदस्य को उसमें बुलाया जा सकता था। यह बात वहाँ डिस्कस हो सकती है।

Mr. Speaker: We will discuss it later on.

12.19 hrs.

RE. BUSINESS OF THE HOUSE

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मुझे एक निवेदन करना है। आज सदन की बैठक स्थगित हो जायेगी और फिर हम सोमवार को मिलेंगे। विदेश मंत्री महोदय ने कल वक्तव्य देते हुए कहा था कि उन के पास अपने राजनयिक कर्मचारियों के बारे में और चीनी दूतावास के कर्मचारियों को जो आदेश दिया गया है, उसका पालन करने के बारे में पूरी सूचना नहीं है। मैं चाहूंगा कि आप विदेश मंत्री को यह आदेश दें कि वह आज शाम को सदन की बैठक स्थगित होने से पहले ताजी स्थिति के बारे में हमें अवगत कराएँ। ये खबरें छपी हैं कि चीनी दूतावास के कर्मचारी अभी तक नहीं गए हैं। ये भी

खबरे छपी है कि पाकिस्तान हाई कमीशन के जरिये उनको चीनी से भारत से बाहर ले जाने की कोशिश हो रही है। आज मैंने एक ध्यानाकर्षण प्रस्ताव की सूचना दी है। आज ममान्दार पत्रों में छपा है कि कल चीनी राजदूतावास के किसी ड्राइवर ने दूतावास से बाहर जो हमारी पुलिस का सिपाही पहरा दे रहा है उस को चाटा मारा। और चीनी दूतावास का ड्राइवर भारत की भूमि पर हमारी पुलिस के सिपाही को चांटा मारता है तो यह सदन चुप नहीं रह सकता। इस सरकार को बड़ी गम्भीरता से इस मामले को लेना पड़ेगा।

श्री मधु लिमये (मुंगेर) : यह सरकार ही नहीं रह पायेगी।

श्री प्रदल बिहारी बाजपेयी : पीकिंग में जो कुछ अपमान हुआ उसे तो यह सरकार भी गई लेकिन नयी दिल्ली में हमारे साथ जो अपमानजनक व्यवहार हुआ है इस के ऊपर भी सरकार की कोई प्रतिक्रिया है या नहीं यह मैं जानना चाहता हूँ।

श्री मधु लिमये : जो प्रदल जी ने कहा वही मैं भी कहना चाहता था।

Shri D. C. Sharma (Gurdaspur): I wanted to ask one thing. The way in which the Chinese are behaving in Peking and the way in which they are behaving here in the Chinese Embassy are very atrocious. I cannot put up with it. (Interruptions).

Mr. Speaker: Does he want to retaliate against the Chinese by having one more hour in this House?

Shri D. C. Sharma: I think, we should have a full-dress debate on this; a one-hour debate will not do. We want to discuss the whole question at length because we are very much agitated about it. For this developing situation, only one hour was given.

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): This will be conveyed to the Minister of External Affairs and he will be requested to make a statement before the House before it adjourns today

12.23 hrs.

ANTI-CORRUPTION LAWS (AM-
ENDMENT) BILL—contd.

Mr. Speaker: Now we take up further consideration of the following motion moved by Shri Vidya Charan Shukla on the 14th June, 1967, namely:—

"That the Bill further to amend the anti-corruption laws, be taken into consideration."

Mr. Satya Narain Singh.

श्री रम्य न.रायण सिंह (वाराणसी) : माननीय अध्यक्ष महोदय, कल से भ्रष्टाचार विरोधी विधेयक पर बहस हो रही है। इस विधेयक का विरोध करने का कोई प्रश्न

12.24 hrs

[MR. DEPUTY-SPEAKER in the Chair]

नहीं है। लेकिन हम एक बात कहना चाहते हैं आप के मार्फत कि जो भ्रष्टाचार की घाब स्थिति है उस स्थिति में इस बिल को हम इतना प्रभावकारी नहीं समझते जिससे कि भ्रष्टाचार के साथ निपटा जा सके। आज स्थिति यह है कि राष्ट्र का कोई भी धंग ऐसा बाकी नहीं रह गया है जहाँ कि भ्रष्टाचार नीचे से लेकर ऊपर तक व्याप्त न हो गया हो। हमारे राष्ट्र का कोई भी धंग ऐसा छूटा नहीं रह गया जहाँ पर कि भ्रष्टाचार नासूर की तरह से न घुस गया हो और पूरे राष्ट्र के जीवन को भीतर से खींचना करने की यह कोशिश कर रहा है। हम इस बात को देखते हैं कि आज ऐसे विधेयक बरकर आते रहते हैं हाउस के अन्दर लेकिन